

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KAMACHI INDUSTRIES LIMITED Date of Commencement of Liquidation: 14-12-2022; List of Stakeholders as on Date: 12-02-2023; Name of IP: GANESAN V; Process Number: 1; Last 5 digit of registration number: 13537

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	22327272929	5	22325135902		2137027		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	577	27794989	577	27794989				Annexure 5
6	Operational creditors (Employees)	173	44195215	173	44195215	44195215			Annexure 6
7	Operational creditors (Government Dues)	7	1288053083	7	82968722		472471995	732612366	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	48	337619390	48	38579777		241277890	57761723	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		810	24024935606	810	22518674605	44195215	715886912	790374089	